National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 110/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Share Bhawani Papea mills Ltd.

SECTION OF THE COMPANIES ACT/1 & B CODE: 10 of ISB Code of 2016

SI. NO. Name Designation Representation Signature

1. Rahw Chaudhary Adw Per Ret Robby

2. Mr. Navin Sinha Br. Adw. Ret Ret Ret Robby

3. Mr. Abhishek Anano Adv JMFARC Abhishek Anano Adv Bob

CP NO.(IB)110/ALD/2017

Sh. Navin Sinha, Sr. Advocate alongwith counsel Sh. Rahul Chaudhary for petitioner. Sh. Abhishek Anand, Advocate for JMFARC. Sh. Arun Prakash, Advocate for Bank of Baroda.

Argument are heard. The order is reserved. The parties are at liberty to file written submission, if any, within a week by exchanging a copy of the same with each other.

Dated:15.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)